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* IN THE HIGH COURT OF DELHI AT NEW DELHI + CS(COMM) 117/2024 UNIVERSAL CITY STUDIOS LLC & ORS

.....Plaintiff

Through: Ms. Mehr Sidhu, Mr. Pushpit Ghosh Advocates

versus

FZKIDD.NET & ORS.

Through:

.....Defendant Mr. Sumeet Kapoor, Counsel for

Vodafone Idea Ltd.

CORAM: JOINT REGISTRAR (JUDICIAL) DR. AJAY GULATI

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ORDER 17.04.2025

Ld. Presiding officer is on half day leave today.

Re-notify on 06.08.2025 for purpose fixed.

Reader to Dr. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)

APRIL 17, 2025

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 24/05/2025 at 10:17:01